

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH
(CAMP: NAGPUR)

Original Application No: 136/95

Transfer Application No:

DATE OF DECISION: 6/3/95

Haridas Motiram Chaware Petitioner

-- Advocate for the Petitioners

Versus

Union of India & Ors. Respondent

-- Advocate for the Respondent(s)

CORAM :

The Hon'ble Shri Justice M.S.Deshpande, Vice Chairman

The Hon'ble Shri M.R.Kolhatkar, Member (A)

1. To be referred to the Reporter or not ? W
2. Whether it needs to be circulated to other Benches of the Tribunal ? NO

W
(M.S.Deshpande)
Vice-chairman

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH
CIRCUIT SITTING AT NAGPUR

D.A. 136/95

Haridas Motiram Chaware .. Applicant

Vs.

Union of India & Ors. .. Respondents

CORAM : 1. Hon'ble Shri Justice M.S.Deshpande, Vice Chairman
2. Hon'ble Shri M.R. Kolhatkar, Member (A)

APPEARANCE

None for the parties.

ORAL JUDGMENT

DATED ; 6/3/1995

(Per Shri Justice M.S.Deshpande, V.C)

The applicant is challenging his seniority as fixed in the year 1983 and has mentioned that he had complained against the seniority list on 24.1.1986 but no amends were made by the respondents. Some representations were made thereafter also but since the grievances are of the year 1983 and the present application was filed in 1995, the D.A is barred by time. D.A is accordingly dismissed.

M.R.KOLHATKAR

(M.R.KOLHATKAR)
MEMBER (A)

M.S.DESHPANDE
(M.S.DESHPANDE)
VICE-CHAIRMAN

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